

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO. 257**  
TO BE ANSWERED ON 18<sup>TH</sup> MARCH 2025

**LEGAL GUARANTEE FOR MINIMUM SUPPORT PRICE TO AGRICULTURAL PRODUCTS**

**\*257. PROF. SOUGATA RAY:**

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether the Government has any proposal to give legal guarantee for Minimum Support Price (MSP) for Agricultural Products;

(b) if so, the details thereof;

(c) whether the Government had any comprehensive discussion with the protesting farmers and its leader who has been on a fast unto death since 26 November, 2024 on ensuring legal guarantee for MSP;

(d) if so, the details thereof and the response from protesting farmers; and

(e) the details of the demands of protesting farmers and the Government's view on these demands?

**ANSWER**

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE  
कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO. 257 DUE FOR ANSWER ON 18<sup>TH</sup> MARCH 2025 REGARDING 'LEGAL GUARANTEE FOR MINIMUM SUPPORT PRICE TO AGRICULTURAL PRODUCTS'**

(a) & (b): The Union Budget for 2018-19 had announced the pre-determined principle to keep MSPs at levels of one and half times of the cost of production. Accordingly, Government had increased MSPs for all mandated Kharif, Rabi and other Commercial crops with a minimum return of 50 percent over all India weighted average cost of production from year 2018-19 onwards.

Government procures cereals and coarse cereals through Food Corporation of India (FCI) and other designated State Agencies to provide price support to the farmers. Procurement of pulses, oilseeds and copra is done under Price Support Scheme under Umbrella Scheme of Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA), in consultation with the concerned State Government as and when market price of these produce fall below the MSP. Procurement agencies under PM-AASHA Scheme are National Agricultural Cooperative Marketing Federation of India Ltd (NAFED) and National Co-operative Consumers' Federation of India Ltd. (NCCF). Cotton and Jute are also procured by Government at MSP through Cotton Corporation of India (CCI) and Jute Corporation of India (JCI), respectively.

During 2014-15 to 2024-25 (upto February, 2025), Government has procured 7574.18 Lakh Metric Tonnes (LMT) of paddy with MSP value of ₹ 14.08 lakh crore and 3057.38 LMT of wheat with MSP value of ₹ 5.65 lakh crore. During the same period, a quantity of 172.47 LMT of pulses and 121.48 LMT of oilseeds have been procured with MSP value of ₹ 92.8 thousand crore and ₹ 61.8 thousand crore respectively.

To make Minimum Support Prices (MSPs) more effective and transparent, a committee has been constituted on 12<sup>th</sup> July 2022. The subject matter of the committee also include (i) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (ii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities. The meetings of this committee are being organized regularly and till date, 6 meetings have been held. Additionally, 39 meetings of various sub-committees have also been held.

(c) to (e): Government of India had initiated discussions with farmer leaders on 8th February, 2024. Subsequently, discussions were held on 12<sup>th</sup>, 15<sup>th</sup>, 18<sup>th</sup> February 2024, 14<sup>th</sup> February 2025 and 22<sup>nd</sup> February 2025. Talks covered minimum support price (MSP) and other demands.

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